

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. 208 OF 2009

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

08/12/09

None present for applicant.
Mr. J. K. Mishra, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

As prayed, list this case on
20/01/2010 for filing reply. The
interim relief already granted shall
continue till the next date.

V.K. Kapoor
V. K. KAPOOR
ADMN. MEMBER

S.M.M. Alam
Justice S. M. M. Alam
Judicial Member

20/01/2010

None for applicant.
Mr. Mahendare Sodare for
Mr. Vinit Mathur, for respondents.

As prayed by the
learned counsel, list this case
on 17/03/2010 for filing reply.

V.K. Kapoor
V. K. KAPOOR
ADMN. MEMBER

S.M.M. Alam
Justice S. M. M. Alam
Judicial Member

REPLY not
made,
20/
13/1/10